

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2387
TO BE ANSWERED ON 16TH MARCH, 2022**

NATIONAL FOOD GRID

2387. DR. SANJAY JAISWAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री **be pleased to state:**

- (a) whether the Government is working on a plan to set up a National Food Grid to connect food surplus areas with food deficient ones;**
- (b) if so, the details thereof;**
- (c) the details of the mechanism used by the Government to classify the States as food surplus or deficient;**
- (d) whether the Government also plans to make a system to record of deaths by starvation in the country; and**
- (e) if so, the details thereof?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER
AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (e): State, where total procured quantity of foodgrains is more than its requirement under National Food Security Act (NFSA)/Other Welfare Schemes (OWS) allocation is termed as surplus; otherwise it is termed as deficient State. Surplus stocks of wheat and rice available in surplus States are moved to deficit States, as per movement plan prepared on monthly basis, keeping in view the quantity available in surplus regions, quantity required by deficit regions, likely procurement, vacant storage capacity in consuming as well as procuring regions and monthly allotment/ off take of foodgrains.

No State Government/UT administration have reported any incident of death due to starvation or hunger in the country so far.
